

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 113**

**IB-849/PB/2020**

**IA-1453/2024, IA -4971/2020, IA-6237/2023**

**IA- 755/2022, IA- 383/2021**

**IN THE MATTER OF:**

**M/s Sundrm Consultants Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s Three C Properties Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Intervenor : Adv. Sonam Sharma, Adv. Yash Srivastava**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1453/2024, IA -4971/2020, IA-6237/2023, IA- 755/2022, IA- 383/2021:**

List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**